

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:520
ANSWERED ON:26.02.2015
FITNESS OF VEHICLES
Reddy Shri Ponguleti Srinivasa

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has received any request/proposal to sanction I&C Centre (inspection and Certification) to certify the fitness of vehicles so as to reduce accidents on the roads; and

(b) if so, the details thereof and if not, the steps taken to check and verify the fitness of vehicles in the country including Telangana State to reduce road accidents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (b) Ministry of Road Transport & Highways had written to all the States / UTs to send the proposal for setting up of Inspection and Certification (I & C) Centre during 12th Plan. In response, the proposals have been received from the States of Andhra Pradesh, Bihar, Chandigarh (UT), Gujarat, Himachal Pradesh, Maharashtra, Mizoram, Odisha, Punjab, Tamilnadu and West Bengal. No proposal has been received for setting up of I & C Centre from Telangana. Two proposals i.e. one each for West Bengal and Odisha has been sanctioned by the Ministry of Road Transport & Highways. The I & C Centre will serve as technical centres for testing the roadworthiness of transport vehicles after evaluation of various safety and emission related parameters in scientific manner as per Rule 62 of Central Motor Vehicle Rule (CMVR).